

**Providing First Class Quota for Unnao
in 83 UP Train**

1995. SHRI JAGANNATH PRASADA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that there is no first class quota for Unnao in 83 UP train as a result of which people have to face a lot of difficulties;

(b) if so, whether keeping in view the difficulties of people, Government propose to reserve the first class quota for Unnao in 83 UP train;

(c) if so, from which date; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir,

(b) to (d). A quota of 2 First Class berths is being provided at Unnao Station by 83 UP train w.e.f. 15.5.1985 on an experimental basis for a period of six months.

Delinking of Jobs from Degrees

1996. SHRI HUSSAIN DALWAI : Will the Minister of EDUCATION be pleased to state :

(a) the meaning of the term "delinking of jobs from degrees";

(b) whether it means that a person with only school education can also compete for class I jobs including IAS, IFS and allied services;

(c) whether the curriculum for such competitive examination are proposed to be changed accordingly; and

(d) what time span has been set for complete implementation of such a scheme ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) The concept of delinking degrees from jobs implies that possession of University degrees would not be prescribed as an eligibility conditions for jobs, except where the functional character of the jobs so requires.

(b) to (d). Details for the implementation of the proposal, including identification of jobs and services, development of alternate mechanism for certification of knowledge and skills required for such jobs and services, and the time-frame for implementation of the scheme have still to be worked out.

**Expansion of Clusa Vegetable Oilseeds
Project at Anand**

1997. SHRI G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether a high official (former P.L. 480 Project official) recently visited in connection with further expansion of CLUSA Vegetable Oilseeds Project at Anand ('Business India' 11-24 February, 1985) and if so, the details thereof;

(b) whether Government are aware that CLUSA Oilseeds Project started in 1979, patterned on Operation Flood Project, has failed to achieve improvements in productivity;

(c) whether as per original Project proposal, this was to cover some districts of Andhra Pradesh but instead the project was diverted to Madhya Pradesh on political considerations; and

(d) whether any independent evaluation of this project has been done and if so, results thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) No, Sir.

(b) The National Dairy Development Board's (NDDDB) oilseeds project being implemented with the assistance of CLUSA and the Cooperative Union of Canada, has broadly helped in increasing the production of oilseeds.

(c) Andhra Pradesh was included in the original project and is a participating State in the NDDB's oilseeds project. The project is being implemented there by Andhra Pradesh Cooperative Oilseeds Growers Federation, created by Andhra Pradesh Government for this purpose.

(d) The last evaluation of the NDDB's oilseeds project was carried out by a joint team in 1983. The broad recommendations made by the team are as under :

1. Procedure for licensing of processing facilities may be streamlined.
2. Centralised market analysis and forecasting functions may be developed.
3. The project strategy may be to stabilise year to year yield at a moderate level in rainfed areas rather than trying to substantially increase annual yields.
4. Society Secretaries should be given adequate training to perform their functions.
5. Where it is necessary to staff agricultural positions with non-agricultural candidates, intensive and formal training in agricultural subjects should be arranged for them.
6. There must be a firm commitment on the part of the State Governments and the NDDB to place well qualified people in the upper level management positions of the federations and to keep these people to their positions at least three to four years.
7. State federations should be divided into geographical regions and the processing plants Manager should be given Semi-autonomous jurisdiction within their area.

8. The movement of raw material or finished products across regions should be decided at federation headquarters.

9. Larger plants may be appropriate in irrigated areas where production, procurement and optimal capacity utilisation are more certain.

10. The State federations should gradually reduce the use of NDDB procurement support and begin utilising to the extent possible the commercial vehicles for procurement.

11. Procurement be conducted round the year.

Transfer of Electrical Works to Bhubaneswar and Calcutta Divisions

1998. SHRI VIJAY KUMAR YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is an Electrical Division of C.P.W.D. in Orissa called Bhubaneswar Central Electrical Division;

(b) whether Bhubaneswar Electrical Division looks after Central electrical works in Orissa and in addition certain electrical works in West Bengal, whereas the Aviation electrical works in Orissa are looked after by a Calcutta Electrical Division;

(c) whether Patna Electrical division of C.P.W.D. looks after both the Central and Aviation electrical works in Bihar;

(d) if so, whether there is a proposal to transfer all electrical works in Orissa to the jurisdiction of Bhubaneswar Electrical Division and West Bengal works to the Calcutta Electrical Division; and

(e) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR):

(a) Yes, Sir.